

Rural Unemployment

2083. SHRI G. L. DOGRA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) how Government propose to solve the problem of Rural unemployment without adequate and effective land-reforms; and

(b) if the programme of land reforms is a part of economic planning what are the details of the said programme, and what steps are being taken to implement it?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Post-independence public policy has consistently accorded a very high priority to adequate and effective land reforms.

(b) The Programme includes:

- (i) abolition of intermediary tenures,
- (ii) ceiling on agricultural holdings,
- (iii) tenancy reforms,
- (iv) consolidation of holdings,
- (v) updating and proper maintenance of land records, and
- (vi) conferment of ownership rights on homestead tenants.

Abolition of intermediary tenures is practically complete. Considerable progress has been made in respect of other items except for consolidation of holdings. Land reform being a State subject, the Government of India have been impressing on State Governments the need for stepping up efforts to realize the objectives of land reforms.

Shalimar Bagh DDA Flats

2084. SHRI CHHOTAY SINGH YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of that the DDA residential flats in the Shalimar Bagh, Delhi have become un-

inhabitable even before the allottees have occupied their flats;

(b) whether Government have made any inquiry into the matter; and

(c) if so, the result thereof and the steps taken by Government to redress the grievances of the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has denied this.

(b) Does not arise in view of reply to part (a) above.

(c) The DDA has reported that the grievances of the allottees are redressed promptly whenever these are brought to its notice.

Improvement in Quality of Sugar-cane Seed

2085. SHRI RAJESH PILOT: Will the Minister of AGRICULTURE be pleased to state:

(a) what steps have the Government taken to improve the quality of sugarcane for increased sugar content. How many and what quantity of such varieties of sugar-cane were sown during last 2 years and with what result;

(b) what steps have been taken to ensure a greater production of sugar this year; and

(c) whether Government will state policy of sugarcane sugar production and marketing for the coming season well in advance?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (KUMARI KAMLA KUMARI): (a) Considerable efforts have been made during recent years to breed high quality early maturing sugarcane varieties like Co. J. 64, Co. C. 671 and Co. 6907, which are already under cultivation. Other promising high quality varieties namely Co. 7314, Co. 7508, Co. 7219 and Co. 7704 are awaiting release in different States. Co. J 64 in Punjab occupied 11,909 hectares in 1979-80 and